

**GOVERNMENT OF INDIA  
MINISTRY OF TOURISM**

**LOK SABHA  
UNSTARRED QUESTION NO.1258  
ANSWERED ON 02.05.2016**

**AGREEMENT FOR PROMOTION OF TOURISM**

**1258. ADV. NARENDRA KESHAV SAWAIKAR:  
SHRI RAMESH BIDHURI:  
SHRI DUSHYANT SINGH:**

**Will the Minister of TOURISM be pleased to state:**

- (a) whether India has recently signed any MoU/Agreement with some countries for the promotion of tourism;**
- (b) if so, the details of the various MoUs signed with international bodies/countries including Maldives for the promotion of tourism;**
- (c) whether tourism destinations in India like Goa are likely to be benefited as a result of this agreement;**
- (d) if so, the details thereof; and**
- (e) whether the Government has received any external assistance for the development of tourism infrastructure and other related activities and if so, the details thereof?**

**ANSWER**

**MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE)**

**(DR. MAHESH SHARMA)**

**(a) and (b):** The Ministry of Tourism, Government of India has signed 55 Agreements/MoUs/Letter of Intent (LoI) (bilateral/trilateral and Multilateral) in the field of Tourism cooperation. The details of the MoU's/Agreements/LoI signed with various countries may be seen at Annexure I.

**(c) and (d):** The main objectives of such MoUs/Agreements/LoI signed include:

- i) Exchange of information and data related to tourism.**
- ii) Cooperation between tourism stakeholders including Hotels & Tour Operators.**
- iii) Exchange programmes for cooperation in Human Resource Development.**

- iv) Investment in the Tourism and Hospitality sector.**
- v) Exchange of visits of Tour Operators/Media/Opinion Makers for promotion of two way tourism.**
- vi) Exchange of experience in the areas of promotion, marketing, destination development and management.**
- vii) Participation in travel fairs/exhibitions in each other's country.**

**(e): Details of External Assistance received for the development of tourism infrastructure and other related activities may be seen at Annexure II.**

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**ANNEXURE-I****STATEMENT IN REPLY TO PARTS (a) AND (b) OF LOK SABHA UNSTARRED QUESTION NO.1258 ANSWERED ON 02.05.2016 REGARDING AGREEMENT FOR PROMOTION OF TOURISM.****Agreements/Memorandum of Understanding Signed with foreign countries by the Ministry of Tourism****1. MOUs currently valid**

<b>Sl. No</b>	<b>Name of the country with whom MoU/ Agreement/Protocols signed</b>	<b>Date of signature</b>
1.	Iraq (Protocol)	25.10.1986
2.	Portugal (Agreement)	29.07.1991
3.	Syria (Agreement)	08.10.1991
4.	Hungary (Agreement)	16.10.1992
5.	Belarus (Agreement)	14.05.1993
6.	Israel (Agreement)	18.05.1993
7.	Republic of Korea (South) (Agreement)	10.09.1993
8.	Singapore (Agreement)	24.01.1994
9.	Russia (Agreement)	30.06.1994
10.	Turkey (Agreement)	31.01.1995
11.	Iran (MoU)	18.04.1995
12.	Mexico (Agreement)	28.03.1996
13.	Seychelles (Agreement)	03.10.1996
14.	Cyprus (Agreement)	07.11.1996
15.	Greece (Agreement)	13.01.1998
16.	Mongolia (Agreement)	01.12.1998
17.	Morocco (Agreement)	13.02.1999
18.	Indonesia (MOU)	08.02.2000
19.	Italy (Agreement)	26.06.2000
20.	Tunisia (Agreement)	08.12.2000
21.	Sri Lanka (MOU)	23.01.2004
22.	Brazil (Agreement)	25.01.2004
23.	Serbia (MOU)	02.11.2004
24.	Afghanistan (Agreement)	06.12.2005
25.	Jordan (Agreement)	01.12.2006
26.	IBSA Tripartite Agreement	15.10.2008
27.	Spain (MOU)	22.04.2009
28.	Poland (Agreement)	25.04.2009
29.	Malaysia (MOU)	27.10.2010
30.	ASEAN (MOU)	12.01.2012
31.	Mauritius (MOU)	12.03.2013

<b>32.</b>	<b>Japan (Memorandum)</b>	<b>22.01.2014</b>
<b>33.</b>	<b>Australia MoU</b>	<b>18.11.2014</b>
<b>34.</b>	<b>Nepal (MoU)</b>	<b>25.11.2014</b>
<b>35.</b>	<b>France (LoI)</b>	<b>09.04.2015</b>
<b>36.</b>	<b>China (Agreement)</b>	<b>15.05.2015</b>
<b>37.</b>	<b>Tanzania (MoU)</b>	<b>19.06.2015</b>
<b>38.</b>	<b>Uzbekistan (Agreement)</b>	<b>06.07.2015</b>
<b>39.</b>	<b>Turkmenistan (MoU)</b>	<b>11.07.2015</b>
<b>40.</b>	<b>Egypt (MoU)</b>	<b>24.08.2015</b>
<b>41.</b>	<b>U.A.E.</b>	<b>03.09.2015</b>
<b>42.</b>	<b>Cambodia (MoU)</b>	<b>16.09.2015</b>
<b>43.</b>	<b>Maldives (MoU)</b>	<b>10.04.2016*</b>

**\* Ex Post Facto Approval from Cabinet Secretariat to be obtained**

## **2. MoU's Which have expired**

<b>Sl. No</b>	<b>Name of the country with whom MoU/ Agreement/Protocols signed</b>	<b>Date of signature</b>
<b>1.</b>	<b>Bulgaria (Agreement)</b>	<b>26.05.1994</b>
<b>2.</b>	<b>Romania (Agreement)</b>	<b>02.06.1994</b>
<b>3.</b>	<b>Kyrgyzstan (Agreement)</b>	<b>22.09.1995</b>
<b>4.</b>	<b>Peru (Agreement)</b>	<b>26.05.1997</b>
<b>5.</b>	<b>South Africa (Agreement)</b>	<b>07.10.1997</b>
<b>6.</b>	<b>Vietnam (Agreement)</b>	<b>08.01.2001</b>
<b>7.</b>	<b>Kazakhstan (Agreement)</b>	<b>03.06.2002</b>
<b>8.</b>	<b>Ukraine (Agreement)</b>	<b>12.08.2003</b>
<b>9.</b>	<b>Thailand (Agreement)</b>	<b>09.10.2003</b>
<b>10.</b>	<b>Tajikistan (Agreement)</b>	<b>14.11.2003</b>
<b>11.</b>	<b>Fiji (Agreement)</b>	<b>10.10.2005</b>
<b>12.</b>	<b>Philippines (Agreement)</b>	<b>04.02.2006</b>

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**STATEMENT IN REPLY TO PART (e) OF LOK SABHA UNSTARRED QUESTION NO.1258 ANSWERED ON 02.05.2016 REGARDING AGREEMENT FOR PROMOTION OF TOURISM.**

**The Details of Foreign Assistance Received For development of tourism infrastructure and other related activities –**

- i. Buddhist Circuits in Uttar Pradesh and Bihar (Phase-I) (1988-1998):** The Government of India and Overseas Economic Cooperation Fund (OECF) entered into loan agreement for 9244 JPY million in 1988 for Development of Buddhist Circuits in Uttar Pradesh and Bihar (Phase-I). This project covered Buddhist Centres of Sarnath, Kushinagar, Piprawaha, Sravasti in Uttar Pradesh and Bodhgaya, Nalanda, Rajgir, Vaishali in Bihar. The above project was completed in December 1988. The total expenditure incurred on the project was Rs.250.95 crore (appox).
- ii. Ajanta- Ellora Conservation and Tourism Development Project (Phase-I) (1992-2002):** The Government of India and Japan Bank for International Cooperation (JBIC) entered into loan agreement for 3745 JPY million in 1992 for Ajanta -Ellora Conservation and Tourism Development Project (Phase I). The places covered under the project were Ajanta and Ellora in Maharashtra. The project was completed in 2002 and the total expenditure incurred was Rs.127.50 crore in March 2002.
- iii. A loan agreement for an amount equivalent to Japanese Yen 7331 million was signed with Japan International Cooperation Agency (JICA) in the year 2003 for Phase II of Ajanta Ellora Conservation and Tourism Development Project. The validity of above loan has ended on 31<sup>st</sup> July 2014.**
- iv. An agreement for Rs. 450 lakhs was signed between the Ministry of Tourism, Government of India, the Departments of Tourism of the Governments of Bihar and Uttar Pradesh and International Finance Corporation (World Bank Group) in 2013 to cooperate in upgrading the quality of services and goods provided for tourists along the “Buddhist Circuit” in India. The project has been completed and the strategy for integrated tourism development of the Buddhist Circuit in Bihar and Uttar Pradesh “INVESTING IN BUDDHIST CIRCUIT’ was launched on 17<sup>th</sup> July 2014.**
- v. South Asia Tourism Infrastructure Development project (SATIDP)- India:** SATIDP-India with an ADB loan of \$20 million was approved by ADB on 16 November 2009, signed on 4 October 2010 and made effective on 25 January 2011, focuses on the state of Sikkim. The project components included (i) connectivity enhancement. (ii) nature and culture based tourism destination improvements, and (iii)

support to community participation, capacity building and project management. The closing date for the project is 15 September 2016.

- vi. **Infrastructure Development Investment Program for Tourism (IDIPT):** IDIPT was approved by ADB on 4 October 2010 as a Multitranche Financing Facility (MFF) for \$250 Million. The loan allocations are \$ 66.61 million to the State of Himachal Pradesh, \$61.98 million to State of Punjab, \$55.79 million to State of Tamil Nadu and \$61.62 million to State of Uttarakhand. The Program targets enhanced economic growth and provision of livelihood opportunities for local communities through tourism infrastructure development with a focus on preservation and development of built, natural and cultural heritage and incidental services. The Program consists of five components viz. (i) urban infrastructure and service improvement; (ii) connectivity improvement; (iii) quality enhancement of natural and cultural attractions; (iv) community –based activities; and (v) capacity development, community participation and project management.

<b>Loan No.</b>	<b>Loan Name</b>	<b>State(s)</b>	<b>Loan Amount (in \$ million)</b>	<b>Completion date</b>
<b>2676 IND</b>	<b>Infrastructure Development Investment Program for Tourism, Project 1</b>	<b>Punjab and Himachal Pradesh</b>	<b>Total- 43.42 Punjab-20.32 Himachal Pradesh-23.10</b>	<b>30 June 2017</b>
<b>2833- IND</b>	<b>Infrastructure Development Investment Program for Tourism, Project 2</b>	<b>Tamil Nadu and Uttarakhand</b>	<b>Total -43.84* Tamil Nadu- 20.56 Uttarakhand - 23.28</b>	<b>31 December 2017</b>
<b>3223- IND</b>	<b>Infrastructure Development Investment Program for Tourism, Project 3</b>	<b>Punjab, Himachal Pradesh and Uttarakhand</b>	<b>Total-123.51 Punjab-41.66 Himachal Pradesh- 43.51 Uttarakhand- 38.34</b>	<b>30 June 2020</b>
<b>2578- IND</b>	<b>South Asia Tourism infrastructure Development Project –India</b>	<b>Sikkim</b>	<b>Total -20.00**</b>	<b>15 September 2016</b>

**\*Net loan amount is \$42.54 after partial loan cancellation of \$1.3 million from Tamil Nadu component. The net loan amount for Tamil Nadu upon cancellation is \$19.26 million.**

**\*\*Net loan amount is \$12.0 after two partial loan cancellations of \$ 6.0 million and \$2.0 million.**

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